

ITEM NO.109

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14056/2015

GHAZIABAD DEV. AUTHORITY

Appellant(s)

VERSUS

DEVENDRA KUMAR & ANR.

Respondent(s)

Date : 07-11-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Ms. Aarti Upadhyay Mishra, AOR

For Respondent(s) Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned counsel for the
appellant, list the appeal after two weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)